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Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No. 31 (RE-2010)/2009-2014

New Delhi, Dated the 14th February, 2011

Sub: Amendment in Appendix – 30 A relating to Export Obligation Period under Advance Authorization/DFIA Schemes.

In exercise of powers conferred under Para 2.4 of the Foreign Trade Policy, 2009-14, the Director General of Foreign Trade hereby makes the following amendments in the Handbook of Procedures (Vol.1), 2009-14:-

2. The Appendix 30A related to “Export Obligation Period for specified inputs” is amended as follows with immediate effect:-

Amended Appendix 30A:

Sl. No.	Import Item(s)	Export Obligation Period from the date of clearance of each import consignment by Customs authority
1)	<u>Spice</u> (a) Pepper; cardamom and chilies for Value Addition purpose like crushing / grinding /sterilisation or for manufacture of oils and oleoresins and not for simple cleaning, grading, repacking etc.	120 days However, for imports completed up to 31.12.2008, Export Obligation Period (EOP) shall be 150 days.
	(b) Spices other than pepper, cardamom and chilies for manufacture of Spice oils. aOleoresins.	12 months.
	(c) Other than (a) & (b) above.	90 days

2)	Drugs (with a specific export order and pre-import condition)	12 months
3)	Penicillin and its salts [ITC(HS) Code No. 29411010]	12 months
4)	Tea	6 months
5)	Coconut Oil	90 days
6)	Silk in any form	6 months

3. Effect of this Public Notice:

The EOP for the products stated in Appendix 30A shall be counted from the date of clearance of individual import consignment by Customs authority for this purpose, following changes have been made:

In Column 3, the heading has been changed from “Export Obligation Period” to “Export Obligation Period from the date of clearance of each import consignment by Customs authority”. Accordingly, the description against each input has been modified giving only the EO period. However, neither the import items (6 in all) nor their descriptions have been altered.

Sd/-
(Anup K.Pujari)
Director General of Foreign Trade
E-mail : dgft@nic.in

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